

estimated expenditure on renovation of carriages for the 'Palace-on-Wheels' is about Rs. 63.11 lakhs. The technical feasibility of airconditioning of the train is still being studied. Based on the suggestions made by the delegates to the Conference of Top Railway Executives of Asia and the Middle East who travelled on the trial run of the Palace on Wheels in October 1981 to Agra and Jaipur, minor modifications were carried out. The assessment of traffic potential specially in specialised tourist markets overseas indicated encouraging response for the project. For the five promotional runs planned between 26th January to 31st March, 1982, reduced fares were offered as incentive for the domestic and foreign tourists. Regular commercial runs of the Palace on Wheels have been planned from 1st October, 1982 for which normal fares and itineraries have already been announced and there are positive indications of adequate response from the travel trade.

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Now I call Papers to be laid on the Table.

I. Economic Survey, 1981-82

II. Public Enterprises Survey, 1981-82

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:

(i) Economic Survey, 1981-82. [Placed in Library. See No LT-3329/82].

(ii) Public Enterprises Survey, 1980-81—Annual Report on the working of the Industrial and Commercial Undertakings of the

Central Government (Volumes 1—3). [Placed in Library. See No. LT-3330/82].

I. Report and Accounts (1980-81) of the Hindustan Insecticides Limited, New Delhi and related papers.

II. Statement giving reasons for the delay in laying the Report (1980-81) of the Bongaigaon Refinery and Petro Chemicals Limited and related papers within stipulated period.

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): Sir, I beg to lay on the Table:

I. (i) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) Twenty-seventh Annual Report and Accounts of the Hindustan Insecticides Limited, New Delhi, for the year 1980-81, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

(ii) Statement (in English and Hindi) giving reasons for the delay in laying the document mentioned at (i) (a) above.

[Placed in Library. See No. LT-3323/82 for (i) and (ii)].

II. A statement (in English and Hindi) giving reasons for the delay in laying the Annual Report of the Bongaigaon Refinery and Petrochemicals Limited, for the year 1980-81 and Government's Review thereon, within the stipulated period. [Placed in Library. See No. LT-3328/82].